NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

EK

PETITION NUMBER

: TCP/229/ (IB)/2017

NAME OF THE PETITIONER(S)

: AMERICAN EXPRESS BANKING CORP

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G.BALASUBRAMANIAN

Cornsel for petitions

ORDER

Counsel for the Petitioner present. He submitted that the Administrator is appointed by the Hon'ble High Court of Madras in Company Petition No.372/2013. The term of the appointment expired on 30.06.2017. However, in any event the Hon'ble High Court of Madras is seized of the matter. It appears that the matter has been transferred to this Bench inadvertently. Therefore, we direct the Registry to send the matter back to the Registry of the Hon'ble High Court of Madras for appropriate action, at their end.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)